

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1451
TO BE ANSWERED ON 05.03.2018**

UNCLAIMED EPF ACCOUNTS

1451. SHRI VENKATESH BABU T.G.:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total amount lying unclaimed under EPF account, as on date and its proposed utilisation thereof;**
- (b) whether any proposal is under consideration of the Government to implement PF account portability when the employee changes job from one organization to other;**
- (c) if so, the details thereof; and**
- (d) the time by when the above proposal is likely to be implemented?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Unclaimed amount is not defined in Employees' Provident Funds (EPF) Scheme, 1952. However, according to available records of Employees' Provident Fund Organisation (EPFO), there is Rs.1094.09 crore in the inoperative accounts.

(b) to (d): EPFO has allotted a Universal Account Number (UAN) to its members for portability and consolidation of all previous accounts with the following options:

- Provident Fund (PF) member whose UAN and Aadhaar number is entered and matched by the present employer against the existing details as available against the UAN and whose UAN is activated and mobile number is available, an auto-transfer of PF accumulations would be initiated from previous to the current PF account (with effect from December, 2017).**

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- **A member may also apply online for transfer of PF accumulations from his previous PF accounts to the current account through his UAN Login (with effect from June, 2017).**

- **A member may also apply for transfer through physical claim Form No. 13.**

As such, PF account portability has been implemented.
